NATIONAL COMPANY LAW TRIBUNAL DIVSIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/26/2016

NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another

NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others

UNDER SECTION :397/398

S.No. Name (in Capital) Represented by Signature

DFOR TK Bhaskar Priya · N Shurett a yamudewan

T.v.P. Sai Vilhai Mr Han Shankar no

Shwetta vanidevan Keerth.

Councer M Purlon dub ORDER

Coursel Pro

Counsels representing both the parties are present. Counsel for petitioner sought time to ascertain the status of the settlement talks between the parties and report the outcome of the same. Time extended at request. Put up on <u>01.03.2017 at</u> 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

T. v. P. Landil